†[THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY):
(a) to (c):—

Name of the Insti- tution	Num- ber of quali- fied Hindi Tea- chers	Qualifications of the teachers	Their grades of Pay		Classes taught by the m
Railway Intermediate College, Tundla.	3	(i) M.A. 'Hindi' C.T., Sahitya Ratna.	Rs. 200-400(PS)	٠	Intermediate Classes.
		(ii) B.A., V.T.C.	Rs. 100-250 (PS)		Middle Classes.
		(iii) B.A., C.T.	Rs. 100-250(PS)		Middle Classes.
Railway High School, Bareilly.		Sahitya Ratna, B.A. with Ge- neral English and History.	Rs. 120-300(PS)	•	High Classes.]

OBJECTIONABLE CHINESE LITERATURE SENT BY POST

- 313. Shri P. N. RAJABHOJ: Will the Minister of Transport and Communications be pleased to state:
- (a) whether it is a fact that objectionable Chinese literature on a large-scale is being sent to our country by post; and
- (b) if so, what action Government propose to take in the matter?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): (a) 1162 packets containing objectionable Chinese literature and school books have been detained in India so far. 232 packets and 176 school books have been examined and confiscated whereas the remaining ones are under examination.

(b) The Government have already issued a Notification banning the import of such undesirable literature. Such literature, if found in course of transmission by post, is liable to confiscation under section 167(8) of the Sea Customs Act, 1878. Personal penalties can also be imposed on the addressees if there is reason to believe that such literature has been imported deliberately.

PROGRESS MADE BY VILLAGE INDUSTRY
IN DEVELOPMENT BLOCKS

- 314. Shri DEOKINANDAN NARA-YAN: Will the Minister of Community Development and Co-operation be pleased to state:
- (a) what progress is made by the village industries in the Development Blocks since the publication of the Balwantrai Committee Report: and
- (b) whether all the Blocks have Industry Extension Officers?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISHRA):
(a) and (b) Two statements indicating the position are placed on the Table of the House.

STATEMENT I

- Progress of work under village and small industries during the period 1st April, 1959 to 30th June, 1960 in the Development Blocks—
 - Ambar Charkhas introduced (No.)
 Brick kilns started (No.)
 Bricks manufactured (Lakh Nos.)
 Tiles manufactured (Lakh Nos.)
 Sewing machines distributed (No.)
 7,623

No of

6.	New tannery pits started (No.).	3,597
7.	Improved ghanis introduced (No.).	1,498
8.	Flaying centres started (No.)	447
9.	Be-hives introduced (No.)	26,674
10.	Value of improved tools and appliances distributed (Rs.'000) 847

2. Expenditure-

The total expenditure on the industries programme under the CD budget during the Second Plan is indicated below:

1956-57			Rs.	105 lakhs
1957-58			Rs.	84 lakhs
1958-59			Rs.	78 lakhs
1959-60			Rs.	144 lakhs
1960-61 (fe April to	or thre	Rs.	28 lakhs	

3. Committees appointed—

Two reports on the industries programme have been brought out:

- (i) Report of the CD Team on Industrial Pilot Projects.
- (ii) Report of the Syllabus Committee on the Training of Rural Artisans in CD Blocks.

The recommendations of these reports are being implemented.

4. Policy decision-

The Planning Commission have decided that 50% of the allocations for village and small scale industries during the Third Plan period (excluding that for industrial estates but including for handlooms, handicrafts, coir and silk industries) should be spent in rural areas.

5. Third Five Year Plan programme-

The following programme of rural industrialisation has been evolved as a result of the recommendations of the Srinagar Conference:

(i) Supply of credit, improved tools and equipment, organising

- artisans into cooperative societies, arranging training to improve the skill by peripatetic parties etc. should be undertaken in all blocks.
 - (ii) One common facility centre should be started for a group of ten blocks under the Third Plan.
 - (iii) One cluster type training centre for artisans for every fifteen blocks with a minimum of one per district and to be located in a block.
- (iv) One rural industrial estate per district or a group of fifteen blocks.

STATEMENT II

Position of Extension Officer (Industries) as on 30-6-60 as reported by the State Governments

	Š	State		No. of blocks	No. of posts sanctioned	tension
Andhra	Prade	sh*		246	246	219
Assam				52	52	49
Bihar				307	153	145
Gujarat				121	51	33
Jammu a	nd K	ashmir		51	52	25
Kerala				77	77	67
Madhya :	Prade	sh*		247	216	216
Madras				164	142	136
Maharasl	itra			208	141	126
Mysore				125	116	105
Orissa†				154	62	4
Punjab				146	118	8 8
Rajasthan	١.			106	106	95
Uttar Pra	desh			426	69	63
West Ben	gal			170	87	87
Union Te	rritor	ies		66	51	47
	Т	OTAL	•	2,666 1	•739	1,50

^{*}Latest information indicates Extension Officers (Industries) is in position in all blocks

[†] Information as on 31-3-60.